

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

STARRED QUESTION NO:18
ANSWERED ON:23.11.2005
SCRAPPING OF MPLAD SCHEME
Patil Shri Balasaheb Vikhe

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether the funds under the Member of Parliament Local Area Development Scheme (MPLADS) are misused and remain unutilised;
- (b) if so, the details of unutilised amount during the last three years, State-wise;
- (c) whether the Government proposes to abolish the MPLAD Scheme; and
- (d) if so, the details thereof ?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE), MINISTRY OF YOUTH AFFAIRS & SPORTS, MINISTRY OF OVERSEAS INDIAN AFFAIRS, AND MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES)

(a) to (d) A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 18 for answer on 23.11.2005

(a) Member of Parliament Local Area Development Scheme (MPLADS) is a continuing Scheme and is under implementation from 1993-94. MPLADS funds are released periodically and the utilisation takes place after following due procedure prescribed under MPLADS guidelines for sanctioning of works and their execution. Consequently, certain unutilised/unspent balance remain with the Nodal Authorities. Specific complaints of misuse of MPLADS funds are enquired into and appropriate action is taken.

(b) The State-wise unutilised/unspent amount during the last three years is at Annexure.

(c) and (d) At present, there is no proposal for abolition of the MPLAD Scheme.

ANNEXURE REFERRED TO IN PART (B) OF LOK SABHA STARRED QUESTION NO.18 FOR REPLY ON 23-11-2005

Statewise unspent balance for the last three years

Sl.No.	State Name	Unspent balance	Unspent balance	Unspent balance
		as on	as on	as on
		31.3.03	31.3.04	31.3.05

1	Nominated	30.99	39.33	46.57
2	Andhra Pradesh	173.70	181.06	136.73
3	Arunachal Pr.	4.49	2.80	4.57
4	Assam	58.59	52.99	44.64
5	Bihar	181.16	181.68	152.62
6	Goa	8.64	13.22	7.46
7	Gujarat	133.79	137.86	88.47
8	Haryana	27.04	27.84	35.62
9	Himachal Pr.	19.27	15.98	16.94
10	Jammu & Kashmir	41.37	43.70	30.30
11	Karnataka	110.73	81.13	60.97
12	Kerala	137.31	141.93	96.06
13	Madhya pradesh	100.26	94.37	84.45
14	Maharashtra	254.84	247.69	182.27
15	Manipur	6.26	4.06	6.60
16	Meghalaya	4.38	5.89	3.22
17	Mizoram	0.44	0.60	3.11
18	Nagaland	1.07	2.52	3.08
19	Orissa	140.90	147.57	93.87
20	Punjab	63.32	77.66	55.22
21	Rajasthan	75.65	71.43	72.73

22	Sikkim	3.42	4.67	4.26
23	Tamil Nadu	99.14	68.37	68.25
24	Tripura	12.10	7.80	6.44
25	Uttar Pradesh	308.87	290.81	228.07
26	West Bengal	237.60	267.13	170.71
27	A & N Islands	4.12	1.10	2.10
28	Chandigarh	4.76	0.73	1.58
29	D & N Haveli	3.17	1.53	1.85
30	Daman & Diu	0.00	1.18	1.62
31	Delhi	36.21	35.11	27.94
32	Lakshdweep	4.07	5.79	5.25
33	Pondicherry	7.68	9.24	8.14
34	Chhattisgarh	29.04	44.50	27.04
35	Uttaranchal	24.10	24.09	19.14
36	Jharkhand	62.72	70.93	49.64
	Total	2411.22	2404.26	1847.51